## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 237 OF 2017

Dated: 5<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Essar Power Gujarat Ltd.				Appellant(s)
Versus Central Electricity Regulatory Commission & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Alok Shankar		
Counsel for the Respondent(s)	:	Ms. Suparna Srivast	tava fo	r R-2

## <u>ORDER</u>

Since there is a change in counsel on record, one week's time is granted to file vakalatnama i.e. on or before 12.09.2018.

List the matter on 14.09.2018.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson